

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5743
ANSWERED ON:10.05.2012
SEPARATE LAW FOR BUDDHISTS
Ahir Shri Hansraj Gangaram

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is contemplating to formulate separate marriage and succession laws for the Buddhists;
- (b) if so, the details thereof;
- (c) whether there has been a longstanding demand for formulating separate laws for the Buddhists;
- (d) if so, whether the Government has taken any steps in this regard keeping in view the demand of the Buddhists; and
- (e) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a) No, Madam.
- (b) Does not arise.
- (c) to (e) A few representations have been received seeking enactment of separate laws for Buddhists. However, no such proposal is under consideration of the Ministry at present.